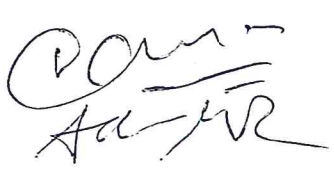


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4.9.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/880/IB/2018
NAME OF THE PETITIONER(S) : DHARNENDRA CHEMICALS PVT LTD
NAME OF THE RESPONDENT : TAURUS GKK LEATHERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	N.K BHANSAL Aditya Murali	Pres Jm dc Respondent	

ORDER

Counsel for Petitioner present. Representative for Corporate Debtor present and prayed for adjournment on the ground that the parties are exploring the possibilities of settlement. At request, time is enlarged. Put up on 27.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk